

**NOTIFICATION No. 145 / 2017**

Thiru. S.Azeem, Sub Judge, Vellore, is transferred and posted as Secretary, District Legal Services Authority, Vellore, vice Thiru. V.Damodaran, transferred.

Thiru. V.Damodaran, Secretary, District Legal Services Authority, Vellore, is transferred and posted as Sub Judge, Vellore, vice Thiru. S.Azeem, transferred.

**HIGH COURT, MADRAS.**  
**DATED: 11.08.2017.**

**Sd./- R. Sakthivel**  
**REGISTRAR GENERAL**

**To**

1. Thiru. S.Azeem, Sub Judge, Vellore.
2. Thiru. V.Damodaran, Secretary, District Legal Services Authority, Vellore.
3. The Sub Judge, Vellore.
4. The Secretary, District Legal Services Authority, Vellore.
5. The Principal District Judge, Vellore.
6. The Chief Judicial Magistrate, Vellore.
7. The Senior Accounts Officer(GAD-IV), Office of the Principal Accountant General (A&E), Chennai-18.
8. The Treasury Officer, Vellore.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Judicial), High Court, Madras.

9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar -I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'J' / Library / Stationery Sections / Legal Cell, Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
33. The Record Keeper, A.D. Records, High Court, Madras.

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**R.O.C.No.55870-A/2017-B2**

**OFFICIAL MEMORANDUM**

**Sub:** Courts and Judges – Senior Civil Judges – Transfer and postings -  
Notification issued - Joining instructions - Issued.

**Ref:** High Court's Notification No. 145 / 2017, dated : 11.08.2017

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Thiru. S.Azeem, Sub Judge, Vellore, who has been transferred and posted as Secretary, District Legal Services Authority, Vellore, and Thiru. V.Damodaran, who has been transferred and posted as Sub Judge, Vellore, in the High Court's Notification cited above, are required to hand over charge of their respective present posts and take charge of their respective new posts, immediately.

**HIGH COURT, MADRAS.  
DATED: 11.08.2017**

**Sd./- R. Sakthivel  
REGISTRAR GENERAL**

**To**

1. Thiru. S.Azeem, Sub Judge, Vellore.
2. Thiru. V.Damodaran, Secretary, District Legal Services Authority, Vellore.
3. The Sub Judge, Vellore.
4. The Secretary, District Legal Services Authority, Vellore.
5. The Principal District Judge, Vellore.
6. The Chief Judicial Magistrate, Vellore.
7. The Senior Accounts Officer(GAD-IV), Office of the Principal Accountant General (A&E), Chennai-18.
8. The Treasury Officer, Vellore.

**Copy to:**

The Record Keeper, A.D. Records, High Court, Madras.